

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2016 &
IA NO. 260 OF 2016 & IA No. 1573 of 2018**

Dated : 28th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**GMR Kamalanga Energy Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Yashwi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. G. Umapathy
Ms. Vaishali for R-2 to 4

Mr. Ravi Kishore
Ms. Rajshree Chaudhary for PTC

ORDER

List the matter for hearing on **18.07.2019**, as agreed by learned counsel for both the parties.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt